

Declaration of Assets and Liabilities

	Year
HOYO (Falos	, RAJ KUMAR , son/daughter/wife of SURENDRA PASWAN
Ello Vi	13 I FIFTY VI JULIA
0v	service and presently working as Office ATTENDENT (DARBAN)
क्रिक्ट्रीजीव र जल	service and presently working as
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
02.02.23	myself, my spouse and dependants*:
02'0	a Details of movable assets

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	-	-		-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,000	_			
(iii)	Bonds, Debentures and Shares in companies		_	1.02.000	but not no	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO. 5597643 -24				
(v)	Motor Vehicles (details of make, etc.)	BRZHX383 CHEKO				and the state of t
(v))	Jewellery (give details of weight and value)	(1010- 159m 511VER 204m	AND an extension of the second			
(vii	Other assets, such as values of claims / interests			large transfer	Land market	and the second s

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ray Kumay

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JOINT FAMIN	_			
(li)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-			
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue					
(v)	Others (such as interest in property)		G. Salado Sar			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	SBI BIHAR VI DHAN SABHA	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEYPK10710	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail 110175365661 GPF/CPF/PRAN No. (M/F) Gender Date of Birth 9 (DD/MM/YYYY) 0 0 Class/Group (A/B/C) Cadre OFFICE ATTENDENT (DARBAN (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) Home District ROHTAS I hereby declare that the above details are true to the best of my knowledge and belief. Signature Raj Kumay Name of Employee: RAJ KUMAR Designation: OFFICE ATTENDENT (DARBAN) Place: PATNA BIHAR VIDHAN SABHA Date: 02-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ray Kuman